

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)
Regulations 2016).

For the Kind Attention of the Stakeholders of
LARE FIBC & Energies Pvt Ltd

1.	Name of the Corporate Debtor	LARE FIBC & Energies Pvt Ltd
2.	Date of Incorporation	22 nd March 2012
3.	Authority under which Corporate Debtor is incorporated / registered	RoC, Chennai
4.	Corporate Identity Number of Corporate Debtor	U74900TN2012PTC085082
5	Address of the registered office and Principal Office of Corporate Debtor	Plot B-4, SIPCOT Industrial Area, Gangaikondan, Tirunelveli - 627352.
6	Date of closure of Insolvency Resolution Process	21st April 2025
7	Liquidation commencement Date of Corporate Debtor	25 th April 2025
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Ramachandran Subramanian IBBI/PA-001/IP/P-01440/2018-19/12136
9	Address and email of the Liquidator as registered with the Board	Old No 29, New No 52 Raju Naicken Street, West Mambalam, Chennai - 33.
10	Address and Email to be used for correspondence with the Liquidator	Old No.29, New No 52 Raju Naicken Street, West Mambalam, Chennai - 33. larefibccirp@gmail.com; subraman267@yahoo.com
11	Last date for submission of claims	22nd May 2025

Notice is hereby given that the Hon'ble NCLT Chennai Bench has ordered for the commencement of the liquidation process of LARE FIBC & Energies Pvt Ltd on 22nd April 2025 (order received by me on 25th April 2025)
The stakeholders of LARE FIBC & Energies Pvt Ltd (in liquidation) are hereby called upon to submit their claims with proof on or before 22nd May 2025 to the Liquidator at the address mentioned against the item No.10



[Handwritten Signature]

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date 25/04/2025

Place: Chennai

Sd.

Ramachandran Subramanian
Liquidator

LARE FIBC & Energies Pvt Ltd
As per Order of Hon'ble NCLT, Chennai
IBBI/IPA-001/IP/P-01440/2018-19/12136

